

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-84/2003/1135/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 8th February, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2022/746 dtd 7th February, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 11.02.2023, after Lok Adalat, till the morning of 13.02.2023.** The next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-84/2003/1136/A, dated , 08-02-2023

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)